

TENDER NOTICE

Subject: - Invitation of bids for procurement of Shields/Trophies/Mementos for various Prize Distribution Functions organized by the Pension Fund Regulatory and Development Authority from time to time- Quotation thereof.

The Pension Fund Regulatory and Development Authority intends to procure Shields/Trophies/Mementos for various Prize Distribution for winner of various contests organized by the Authority from time to time for expansion of the coverage under NPS and APY. It is proposed to enter into Rate Contract initially for a period of one year from the date of contract with well reputed suppliers for supplying various type of Shields/ Trophies/ Mementos as per the requirement on the basis of following terms and conditions:-

i) The bidder should be an Indian Company/firm engaged in manufacturing / distribution of good quality Shields/ Trophies/ Mementos to various Ministries/Departments of Government of India/ Government of NCT of Delhi / Public Sector Undertakings / Banks etc. and having its office/ branch office in Delhi/ NCR.

ii) The bidder should not have been blacklisted by the Departments/ Ministries of the Govt. of India/ PSUs/ State Govt/ Regulator. A declaration to this effect has to be submitted by the bidder.

iii) Each bidder is required to submit a copy of each of the certificate (i) VAT/ TIN Registration Certificate, (iii) Copies of Income Tax Return filed for last three years.

iv) Bidder should have minimum three years' experience of supplying Shields/ Trophies/ Mementos in bulk to the Departments/ Ministries of the Government of India/ State Government/PSUs (Copies of two purchase orders received from Govt. Deptts./PSUs during each of the last three years should be enclosed).

v) The supplier will be responsible for delivery of the goods in good condition on the date and the place selected by the Pension Fund Regulatory and Development Authority, at his own risk and cost.

vi)The owner/ firm should be available on telephone and also on mobile so as to enable officials of PFRDA to call them in emergency cases. Therefore, telephone as well as mobile number(s) should also be given.

vii)The quantities of the Shields/Trophies/Mementos to be procured have not been specified, as the procurement is to be made as and when a Prize Distribution Function is organized. The Pension Fund Regulatory and Development Authority reserves the right to terminate the contract at any time without assigning any reason during the period of contract. The generalized category of trophies and shields and its quality is provided as below:

- Gold/Silver color pasted good quality PU finish on the awards / good quality glossy wooden box for carrying the same. The box must engraved with the PFRDA logo
- Size of wooden base trophy 10*12.5 inch
- For the sleek award 9.5 , 11.5 & 12.5 inches of with PU finish and there should box for the same engraved with the PFRDA logo.

- Crystal used must have good quality at least K9 quality crystal.

Samples of the trophies / Shields / Momentos can be seen on display in PFRDA.

viii) After entering into contract, no supplier shall be permitted to increase their rates under any circumstance for any item during the term of contract. The vendor, who declines to supply any item at contracted price, will be debarred besides taking any other action as deemed appropriate.

x) Please ensure to make a specific mention in your bid to the effect that the terms and conditions mentioned above are acceptable to your firm in full.

xi) The Pension Fund Regulatory and Development Authority reserves the right to accept or reject any or all the quotation(s) in full or part without assigning any reason. The decision of The Pension Fund Regulatory and Development Authority in this regard shall be final and binding on all.

xii) Bidders shall not be permitted to alter or modify their bids after expiry of the deadline for receipt of bids.

If the above terms and conditions are acceptable, quotations in a sealed cover superscribed “QUOTATION FOR PROCUREMENT OF SHIELDS/TROPHIES/MEMENTOS” may be deposited in the tender box kept in the reception of Pension Fund Regulatory and Development Authority, 1st Floor B 14/A Chattrapati Shivaji Bhawan Qutab Institutional Area Katwaria Sarai, New Delhi 110016 latest by 15th March, 2017 up to 3.00 P.M. Quotations received till the stipulated time shall be opened in the presence of the representatives of the bidders who may so wish, by a duly constituted committee on the same day i.e 15th March, 2017 at 3.30 P.M. in Pension Fund Regulatory and Development Authority, 4th Floor B 14/A Chattrapati Shivaji Bhawan Qutab Institutional Area Katwaria Sarai, New Delhi 110016

Yours faithfully,

(K Mohan Gandhi)

Deputy General Manager

N.B: Format of the quotations should be a below:

Sno	Particular	Size	Rate (INR)	Packing Rate
1	Shields (rectangular)	10x12		
2	Shields (rectangular)	8*10		
3	Shields (rectangular)	6*8		
4	Cone Trophy	9.5		
5	Cone Trophy	10.5		
6	Cone Trophy	12.5		

Please also mention taxes if applicable separately.